

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.111  
C.P.(IB)/149(AHM)2021

**Order under Section 9 IBC**

**IN THE MATTER OF:**

Ahepra Healthcare Ltd  
V/s  
Norris Medicine Ltd

.....Applicant

.....Respondent

**Order delivered on ..04/01/2022**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Advocate  
For the Respondent : Mr. Hiten Parikh, PCA

**ORDER**

The reply is filed.

Operational Creditor may file rejoinder within seven days.

Matter stands adjourned to 16.02.2022



**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**



**MADAN B GOSAVI  
MEMBER (JUDICIAL)**